

Government of India
Ministry of Coal
Lok Sabha
Unstarred Question No. 2263
To be answered on 10.03.2016
Auction of Coal Blocks/Mines

2263. SHRI BHARTRUHARI MAHTAB:
SHRI SANJAY DHOTRE:
SHRI VIJAY KUMAR HANSDAK:
SHRI DEVAJIBHAI G. FATEPARA:
SHRI KAMALBHAN SINGH MARABI:
SHRI RAMESH BIDHURI:

Will the Minister of COAL be pleased to state:

- (a) the details of coal blocks/mines auctioned/re-allocated and the revenue shared with the concerned State Governments during each of the last three years and the current year, State-wise;
- (b) whether the Government has allowed the States quota in bidding and allocation of coal blocks, if so, the details thereof;
- (c) whether the cases of cartelisation/ irregularities/illegal mining have come to the notice of the Government in the auction of the said coal blocks in the country, if so, the details thereof along with the action taken by the Government in this regard; and
- (d) whether the Government has allotted/proposes to reserve some of the coal blocks/mines for the unregulated sector, if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a): So far, the Government has auctioned/allocated 74 coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. The estimated revenue which would accrue to the coal bearing States concerned from the allotment of 43 coal mines and auction of 31 coal mines during the life of mine/lease period is Rs. 1,96,698 Crores and 1,48,276 Crores respectively. The State wise details of the coal mines/blocks auctioned/allotted as well as the revenue already transferred to the coal bearing States concerned is at the **Annexure**.

In addition, 10 coal blocks have been allocated under Rule 4 of the 'Auction by Competitive Bidding Rules, 2012', the details of which is in the table below. Since production from these 10 coal blocks is yet to commence, no revenue has been generated as of now.

S. No.	Coal block / Host State	Allottee Company(ies)	Geological Reserves allotted in Million Tonnes (MT)
1.	Bhalumuda/ Chhattisgarh	NTPC Ltd.	550.00
2.	Banai/Chhattisgarh	NTPC Ltd.	629.00
3.	Kente Extn./Chhattisgarh	Rajasthan Vidyut Utpadan Nigam Ltd.	200.00
4.	Gondbahera Ujhani/ Madhya Pradesh	Madhya Pradesh Power Generating Co. Ltd.	532.00
5.	Tentuloi/Odisha	Odisha Thermal Power Corp. Ltd.	1234.00
6.	Kudanali-Luburi/Odisha	NTPC Ltd.	266.00
		J&K State Power Dev. Corp. Ltd.	130.00
7.	Chandrabila/Odisha	Tamil Nadu Generation and Distribution Corporation	550.00
8.	Mahajanwadi/Maharashtra	Maharashtra State Power Generation Co. Ltd.	340.00
9.	Sarapal-Nuapara/Odisha	Andhra Pradesh Power Generation Corporation Ltd.	701.00
10.	Kalyanpur-Badalpara/ Jharkhand	Haryana Power Generation Corp. Ltd.	102.00

(b): No Sir. There was no provision of any quota for the States in the auction/allotment of coal mines conducted so far.

(c): A few complaints were received regarding cartelization in bidding. However, no complaint substantiating illegal mining in the coal mines/blocks auctioned/allotted has been received. The Government has not approved the bids in case of 4 coal mines namely Gare Palma IV/2 & 3, Gare Palma IV/1 and Tara as final closing bid price was not found to be reflecting fair value.

(d): For the purpose of auction, specified end-uses other than power viz. Iron & Steel, Cement and Captive Power Plants have been clubbed as “Non-Regulated Sector”. The Government has so far successfully auctioned 22 coal mines out of 31 to the non-regulated sector under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder, the details of which is as under.

SL.No	State	Name of Coal Mine	No. of Mines
1	Chhattisgarh	Chotia	1
		Gare Palma IV-4	1
		Gare Palma IV-5	1
		Gare Palma IV-7	1
		Gare-Palma Sector-IV/8	1
Chhattisgarh Total			5
2	Jharkhand	Brinda and Sasai	2
		Dumri	1
		Kathautia	1
		Lohari	1
		Meral	1
		Moitra	1
Jharkhand Total			7
3	Madhya Pradesh	Bicharpur	1
		Mandla North	1
		Mandla-South	1
		Sial Ghoghri	1
Madhya Pradesh Total			4
4	Maharashtra	Belgaon	1
		Majra	1
		Marki Mangli III	1
		Marki Mangli-I	1
		Nerad Malegaon	1
Maharashtra Total			5
5	West Bengal	Ardhagram	1
		West Bengal Total	
Grand Total			22

Annexure

SL. No.	State	Name of Coal Mine	Successful Bidder / Allottee	Revenue Transferred (in Rs) till January, 2016		
1	Chhattisgarh	Chotia	BHARAT ALUMINIUM COMPANY LTD	4118857024.25		
2		Gare Palma IV-4	HINDALCO INDUSTRIES LIMITED			
3		Gare Palma IV-5	HINDALCO INDUSTRIES LIMITED			
4		Gare Palma IV-7	Monnet Ispat & Energy Limited			
5		Gare Palma Sector I	Gujarat State Electricity Corporation Limited			
6		Gare Palma Sector II	Maharashtra State Power Generation Co Ltd			
7		Gare Palma Sector III	Chhattisgarh State Power Generation Co Ltd			
8		Gare-Palma Sector-IV/8	AMBUJA CEMENTS LIMITED			
9-10		Gidhmuri, Paturia	Chhattisgarh State Power Generation Co Ltd			
11		Parsa	Rajasthan Rajya Vidyut Utpadan Nigam Ltd			
12-13		Parsa East, Kanta Basan	Rajasthan Rajya Vidyut Utpadan Nigam Ltd			
14		Talaipalli	NTPC Ltd			
15		Jharkhand	Badam		Bihar State Power Generation Co Ltd	4533190720.00
16			Banhardih		Jharkhand Urja Utpadan Nigam Ltd	
17-18	Brinda and Sasai		USHA MARTIN LIMITED			
19-20	Chatti Bariatu, Chatti Bariatu South		NTPC Ltd			
21	Dumri		HINDALCO INDUSTRIES LIMITED			
22	Ganeshpur		GMR Chhattisgarh Energy Limited			
23	Jitpur		Adani Power Limited			
24	Kauthautia		HINDALCO INDUSTRIES LIMITED			
25	Kerandari		NTPC Ltd			
26	Lohari		ARAANYA MINES PRIVATE LIMITED			
27	Meral		Trimula Industries Limited			
28	Moitra		JSW STEEL LIMITED			
29	Pachhwara Central		Punjab State Power Corp Ltd			
30	Pachhwara North		West Bengal Power Development Corporation Limited			
31	Parbatpur-Central**		Steel Authority of India Ltd			
32	Rajbar D & E		Tenughat Vidyut Nigam Ltd			
33	Saharpur Jamarpani		UP Rajya Vidyut Utpadan Nigam Ltd			
34	Sitanala		Steel Authority of India Ltd			
35	Tokisud North		ESSAR POWER MP LIMITED			
36	Madhya Pradesh		Amelia North	Jaiprakash Power Ventures Limited	1586751062.00	
37		Bicharpur	UltraTech Cement Limited			
38		Mandla North	Jaiprakash Associates Limited			
39		Mandla-South	Jaypee Cement Corporation Limited			
40	Sial Ghoghri	RELIANCE CEMENT COMPANY PRIVATE LIMITED				
41-46	Maharashtra	Baranj I, Baranj II, Baranj III, Baranj IV, Manora Deep & Kiloni	Karnataka Power Corporation Ltd	415211682.75		
47		Belgaon	Sunflag Iron and Steel Company Limited			
48		Majra	Jaypee Cement Corporation Limited			
49		Marki Mangli III	B.S. Ispat Limited			
50		Marki Mangli-I	Topworth Urja and Metals Ltd			
51	Nerad Malegaon	INDRAJIT POWER PRIVATE LIMITED				
52	Odisha	Dulanga	NTPC Ltd	1051662629.50		
53		Mandakini**	MANDAKINI EXPLORATION AND MINING LIMITED			
54		Mandakini B**	NTPC Ltd.			
55-56		Manoharpur & Manoharpur Dipside	Odisha Coal & Power Limited			
57		Naini	The Singareni Collieries Co Ltd			
58		Talabira-I	GMR Chhattisgarh Energy Limited			
59		Utkal - C**	Monnet Power Company Ltd			
60-61		Utkal-E, Utkal-D**	NALCO			
62	Talabira II & III**	Neyvelli Lignite Corporation Limited				
63	Telangana	Tadicherla-I	Telangana State Power Generation Corporation Ltd.	95085761.00		
64	West Bengal	Ardhagram*	OCL IRON AND STEEL LTD	2156218166.75		
65		Barjora	West Bengal Power Development Corporation Limited			
66		Barjora (North)	West Bengal Power Development Corporation Limited			
67-68		Gangaramchak, Gangaramchak Bhadulia	West Bengal Power Development Corporation Limited			
69		Kasta East**	West Bengal Power Development Corporation Limited			
70		Khagra Joydev	Damodar Valley Corporation			
71		Sarisatolli	CESC Limited			
72-73		Tara East & West	West Bengal Power Development Corporation Limited			
74		Trans Damodar	THE DURGAPUR PROJECTS LIMITED			
Total					13956977046.25	

* Successful Bidder is appointed as Designated Custodian
 **Allotment / Vesting Order is yet to be issued.

